

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1510**  
TO BE ANSWERED ON: 15.12.2023

**COMMON STANDARDS FOR ENCRYPTION**

**1510. SHRI S NIRANJAN REDDY:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has laid down common standards for encryption and sector-wise standards for encryption;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the steps taken by Government to prescribe the modes or methods for encryption;
- (e) the details of the steps taken by Government to secure use of online means of communication and for promotion of e-governance and e-commerce?

**ANSWER**

MINISTER FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (e): The policies of the Government are aimed at ensuring an open, safe, trusted and accountable internet for its users. National Centre for Communication Security (NCCS), Department of Telecommunication (DoT), has laid down the standards for encryption for exchange of information by the telecommunication network elements in a telecommunication network. The same has been published in the form of the document called "Indian Telecommunication Security Assurance Requirements (ITSAR) for Cryptographic Controls".

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